

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 3683/2021
(SWP No.647/2006)

Thursday, this the 6th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Bhuvneshwar Kapoor, age 57 years
s/o late Sh. K K Kapoor,
r/o 16/6, Channi Himat Housing Colony,
Jammu

..Applicant

(*Nemo* for applicant)

VERSUS

1. State of Jammu & Kashmir through
Commissioner/Secretary to Govt.
Health & Medical Education Department
Jammu & Kashmir Government, Jammu
2. Principal, Government Medical College,
Jammu

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

The applicant was initially appointed as Lecturer in the Medical Education Department in the year 1980. He was promoted to the post of Assistant Professor in the year 1983 and as Associate Professor in the year 1988. According to him, he became eligible to be promoted to the post of Professor in the

year 1993, but was promoted on 25.05.2000. He filed SWP No.647/2006 before the Hon'ble High Court of Jammu & Kashmir with a prayer to promote him to the post of Professor w.e.f. 01.08.1993.



2. The SWP has since been transferred to the Tribunal in view of reorganization of the State of Jammu & Kashmir and renumbered as T.A. No.3683/2021.
3. Today, there is no representation for the applicant and we heard Mr. Sudesh Magotra, learned Deputy Advocate General.
4. The applicant was 56 years of age when the SWP was filed. Within three years thereafter, he retired from service. Nothing remains to be decided.
5. The T.A. is accordingly dismissed as infructuous. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 6, 2021
/sunil/rk/dsn/